

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI U.J.MORE
CIVIL CAUSE LIST OF DATE 11.06.2020.
C.R.NO.08**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	2791/2017	Gunwant Rajiv Shah v/s MCGM	N.M.Hrg	Adv Bipin Joshi	
2	2792/2017	Deepak V Chhadwa v/s MCGM	N.M.Hrg	Adv Bipin Joshi	
3.	N.M.No. 4057/18 in St No. 14378/18	Shree Vijay Nagar CHS Ltd V/s MCGM	N.M.Hrg	Adv Pawan K. Pandey & Associates	
3	679/19	Shree Vijay Nagar CHS Ltd V/s MCGM	N.M.Hrg	Adv Pawan K. Pandey and Associates	
4	1560/19	Geeta Sarin v/s MCGM @ N.M.No.2510/19 @ N.M.No.4038/19	N.M.Hrg	Adv Kudalkar	
5	2845/18 @ N.M.3332/19	Ajit Karamshi Chheda V/s MCGM	N.M. reply	Adv Rajeev Tiwari	
6.	N.M.1095/19	Agra Road Industrial premises St 2350/19	N.M. reply	Adv V.S. Paradkar	
7.	SU 867/19	Agra Road Industrial premises St 2350/19	N.M. reply	Adv V.S. Paradkar	
8.	1497/19 @ N.M. 2649/19	Shri Mahendra Karsandas Mehta V/s MCGM	N.M. reply	Adv. Vimallesh Singh	
9.	236/20 @ N.M.331/20	Mohammed Moosa Patel V/s MCGM	N.M. reply	Adv B.P Shukla	
10	237/20 @ N.M.332/20	Ibrahim Vali Patel V/s MCGM	N.M. reply	Adv B.P Shukla	